

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

16/147/2016

**PRESENT: SMT. INA MALHOTRA,**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2018**

**In the matter of: M/s. Cinepolis India Pvt. Ltd. (220, 159, 210 & 166)**

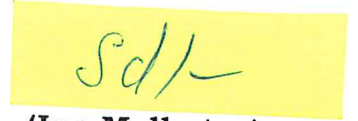
**SECTION OF THE COMPANIES ACT: 621A**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present: Mr. Vishwas Panjiar, Advocate for the Petitioner  
Mr. Shobhit Srivastawa, Depty ROC

**ORDER**

Renotify this case on 17<sup>th</sup> of May, 2018.



**(Ina Malhotra)**  
**Member (J)**